

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. SANJIV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Nil						
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)/198/2018 ICICI BANK LIMITED Vs RAHUL KUMAR	10/30/18	05/10/22	1288	NO	1	41
			CS (COMM)/282/2018 ICICI BANK LTD. Vs SANDEEP	11/03/18	05/11/22	1285	NO	1	72
			CS DJ/1706/2018 STATE BANK OF INDIA Vs VIKRAM SINGH	05/24/18	05/05/22	1442	NO	2	13
			OMP (COMM.)/5/2020 SUBHASH SHARMA Vs M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD.	01/07/20	05/17/22	861	NO	1	13
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	CS(COMM) 63/2018	20.10.2018	05.05.2022	1262	NO	NO ADJOURNMENT	SAME DAY
			CS(COMM) 373/2020	06.02.2020	05.05.2022	819	NO	NO ADJOURNMENT	SAME DAY

CS(COMM) 1505/2020	17.08.2018	05.05.2022	1357	NO	NO ADJOURNMENT	SAME DAY
CS(COMM) 374/2020	06.02.2020	06.05.2022	820	NO	NO ADJOURNMENT	1 DAY
CS(COMM) 1546/2020	21.10.2020	06.05.2022	562	NO	NO ADJOURNMENT	SAME DAY
CS(COMM) 1109/2019	06.07.2019	07.05.2022	1036	NO	NO ADJOURNMENT	2 DAYS
CS(COMM) 1987/2021	25.06.2021	07.05.2022	316	NO	NO ADJOURNMENT	1 DAY

CS(COMM) 720/2020	24.05.2018	10.05.2022	1447	NO	NO ADJOURN MENT	1 DAY
CS(COMM) 1547/2020	21.10.2020	10.05.2022	566	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 2792/2021	07.08.2021	10.05.2022	276	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 2689/2019	18.11.2019	11.05.2022	905	NO	NO ADJOURN MENT	SAME DAY
CS(COMM) 612/2020	13.02.2020	18.05.2022	825	NO	NO ADJOURN MENT	5 DAYS

CS(COMM) 2190/2019	20.09.2019	19.05.2022	972	NO	NO ADJOURN MENT	2 DAYS
CS(COMM) 2346/2019	28.09.2019	19.05.2022	964	NO	NO ADJOURN MENT	6 DAYS
CS(COMM) 2648/2019	15.11.2019	19.05.2022	916	NO	NO ADJOURN MENT	2 DAYS
CS(COMM) 1712/2021	09.06.2021	21.05.2022	346	NO	NO ADJOURN MENT	2 DAYS
CS(COMM) 1299/2020	17.08.2018	23.05.2022	1375	NO	NO ADJOURN MENT	18 DAYS

			CS(COMM) 47/2018	18.10.2018	###	1318	NO	NO ADJOURN MENT	2 DAYS
			CS(COMM) 1204/2020	30.08.2018	###	1397	NO	NO ADJOURN MENT	2 DAYS
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)- 04	Central	CS (COMM) 423/2021	06.02.2021	12.05.2021	460 DAYS	YES	NIL	6 DAYS
			CS (COMM) 337/2021	27.01.2022	13.05.2022	106 DAYS	YES	NIL	3 DAYS
			CS (COMM) 3284/2021	13.09.2021	21.05.2022	250 DAYS	YES	NIL	2 DAYS
			CS (COMM) 3126/2021	02.09.2021	25.05.2022	265 DAYS	YES	NIL	2 DAYS
			CS (COMM) 1576/2021	24.04.2022	27.05.2022	398 DAYS	YES	NIL	1 DAYS

			CS (COMM) 939/2021						NIL	
				17.03.2022	21.05.2022	430 DAYS	YES			2 DAYS
			CS (COMM) 27/2021							
				16.03.2022	25.05.2022	435 DAYS	NO (PETITION U/S 34 ARBITRATI ON)	NO		5 DAYS
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil							
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	Nil							
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	Nil							
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS/COMM/44/2020	22-01-2020	21-05-2022	850	NO	NIL	ORDER PASSED SAME DATE OF FINAL HEARING	
9	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	New Delhi	Nil							
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	CS-COMM-485/2021	09.11.2021	10.05.2022	183	-	1	27	
			CS-COMM-321/2021	23.08.2021	11.05.2022	262	-	3	29	
			CS-COMM-496/2021	10.11.2021	28.05.2022	200	-	1	26	

CS-COMM-497/2021	10.11.2021	28.05.2022	200	-	1	26
CS-COMM-498/2021	10.11.2021	28.05.2022	200	-	1	26
CS-COMM-499/2021	10.11.2021	28.05.2022	200	-	1	26
CS-COMM-01/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-02/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-04/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-06/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-07/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-08/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-09/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-13/2022	04.01.2022	28.05.2022	145	-	1	24
CS-COMM-14/2022	04.01.2022	28.05.2022	145	-	1	23

			CS-COMM-15/2022	04.01.2022	28.05.2022	145	-	1	23
			CS-COMM-16/2022	04.01.2022	28.05.2022	145	-	1	23
			CS-COMM-18/2022	04.01.2022	28.05.2022	145	-	1	23
			CS-COMM-19/2022	04.01.2022	28.05.2022	145	-	1	23
			CS-COMM-20/2022	04.01.2022	28.05.2022	145	-	1	23
			CS-COMM-21/2022	04.01.2022	28.05.2022	145	-	1	23
11	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	Nil						
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil						
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	South-East	CS/1103/2019	20.12.2019	21.05.2022	518	--	--	--
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	South-East	Nil						
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS (COMM) NO. 99/2021	24-07-2021	12-05-2022	288	YES	-	7

			CS (COMM) NO. 271/2019	30-05-2019	23-05-2022	1115	YES	-	13
			CS (COMM) NO. 380/2019	04-06-2018	04-05-2022	1425	YES	-	6
			CS (COMM) NO. 298/2019	30-07-2019	30-05-2022	1029	YES	-	2
17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	C.S (COMM)- 108/2019	26.09.2019	23.05.2022	970	NIL	NIL	4
			C.S(COMM)- 38/2020	22.07.2020	25.05.2022	672	NIL	NIL	SAME DAY
			CS(COMM)- 03/2021	05.01.2021	27.05.2022	507	NIL	NIL	SAME DAY
			CS(COMM)- 64/2019	03.05.2019	27.05.2022	1120	NIL	NIL	5
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)- 01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)- 02	Shahdara	Nil						
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						
21	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	North	Nil						
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Nil						